Supp. List-01 Sr. No. 06

## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU (Through Virtual Mode)

CRM(M) No. 161/2020 CrlM No. 489/2020

Brijesh Kumar Gupta .....Petitioner(s)

Through:- Mr. Vikas Pankaj Sharma, Advocate.

v/s

Sanjay Bhat .....Respondent(s)

Through:-

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE

<u>ORDER</u>

List on 17.06.2020.

(Puneet Gupta) Judge

Jammu 16.06.2020 Tarun